

(d) The Committee is expected to submit its report by 31st March, 1992.

[*Translation*]

Import of Petroleum Products

1580. SHRIMATI SHEELA GAUTAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the countries from which the various petroleum products imported during each of the last years and the amount involved thereon separately country wise;

(b) whether any agreement has been signed for import of various petroleum products during 1992-93; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) Oil imports are done both under term contracts and through spot purchases. Spot purchases are not always relatable to specific countries. Total import bill for the import of crude oil and petroleum products during the years 1989-90 and 1990-91 was Rs. 6344.06 crores and about Rs. 10778.63 crores respectively.

(b) and (c). Some agreements concluded in 1991-92 for the supply of crude oil and petroleum products will continue in the financial year 1992-93 also.

[*English*]

Training Programmes of NSFDC for Welfare on SC/ST Students

1581. SHRI J. CHOKKA RAO: Will the Minister of WELFARE be pleased to state:

(a) the training programmes being organised by National Scheduled Castes and Scheduled Tribes Finance Development Corporation (NSFDC) for the welfare of students;

(b) the expenditure incurred thereon during each of the last three years, statewise;

(c) whether any organisations other than NSFDC is being involved in such programmes; and

(d) if so, the details thereof and the amount spent by them during the said period?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) 50 training programmes to train 3953 SCs and STs have been sanctioned from 1990-91 to date by the National Scheduled Castes and Scheduled Tribes Finance Development Corporation (NSFDC).

(b) A sum of Rs. 40.69 lakhs has been sanctioned, out of which Rs. 7.9 lakhs have been released. Statewise details are given in the Statement.

(c) and (d). All the training programmes have been organised by NSFDC in collaboration with training centres like National Institute for Entrepreneurs and Business Development, Delhi; Rajasthan Consultancy Organisation, Jaipur; Automobile Association of Upper India, New Delhi; Pitman Training Centre, New Delhi; YMCA, New Delhi; Jain Commercial College, New Delhi and Allahabad Bank, Gurgaon, NSFDC provides 80% of the cost and the remaining 40% is arranged by the Institute or by the concerned State Scheduled Castes / Scheduled Tribes Development Corporation. Details of expenditure are given in the Annexure referred to above.